

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Ins.) No. 715 of 2020**

**In the matter of:**

**Rushabh Civil Contractors Pvt. Ltd.**

**....Appellant**

**Vs.**

**Centrio Lifespaces Ltd.**

**....Respondent**

**Present**

**For Appellant: Ms. Natasha Vinayak, Mr. Malak Bhatt, Mr. Abhijeet Sinha, Mr. Rajat (BECTOR), Mr. B.K.Gala & Ms. Devanshi Singh, Advocates.**

**For Respondent: Mr. Harshad Vyas (MDP & Partners).**

**ORDER**  
**(Virtual Mode)**

**08.03.2021:** Heard Learned Counsel for the Appellant.

Learned Counsel for the Respondent are also present.

Pleadings in this matter is complete. 'Written Submissions' have been filed.

List this case for further '**Hearing**' on **26<sup>th</sup> March, 2021** at **2:00 P.M.**

**[Justice Anant Bijay Singh]**  
**Member (Judicial)**

**[Dr. Ashok Kumar Mishra]**  
**Member (Technical)**

*Sim/Kam*